

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

ORDERS OF THE TRIBUNAL

16.04.2009

CP 8/2009 (OA No. 464/2008)

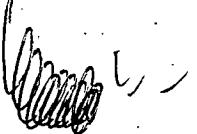
Mr. P.N. Jatti, Counsel for applicant.

Heard learned counsel for the applicant.

Learned counsel for the applicant submits that he may be permitted to withdraw this Contempt Petition.

In view of what has been stated by the learned counsel for the applicant, this Contempt Petition is disposed of as withdrawn.


(B.L. KHATRI)
MEMBER (A)


(M.L. CHAUHAN)
MEMBER (J)

AHQ